

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 39

CP(IB) No. 05/Vol./Chd/Hry/2019

Under Section 59, IBC 2016

In the matter of:-

Sekhon Estates Pvt. Ltd.

....Petitioner

Present through Video Conferencing:

Mr. Yashpal Gupta, Proxy Counsel for the Petitioner
Mr. Shikhar Sarin, Proxy Counsel for the respondent

In view of call given by Punjab & Haryana High Court Bar Association and in view of letter dated 26.09.2022 issued by the Company Law Tribunal Bar Association, the advocates are abstaining from Court work today.

Heard. Learned proxy counsel for the parties. Let the compliance of the last order be made within three weeks. List on 23.11.2022.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

September 26, 2022
PB